

15.21 hrs.

APPROPRIATION (NO. 3) BILL, 1967
—contd.

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI K.
C. PANT) : On behalf of Shri Morarji
Desai, I beg to move† :

"That the Bill to authorise pay-
ment and appropriation of certain
further sums from and out of the
Consolidated Fund of India for the
services of the financial year 1967-
68, be taken into consideration."

MR. CHAIRMAN : The question is :

"That the Bill to authorise pay-
ment and appropriation of certain
further sums from and out of the
Consolidated Fund of India for the
services of the financial year 1967-68,
be taken into consideration."

The motion was adopted.

MR. CHAIRMAN : The question is :

"That clauses 1, 2, 3, the Schedule,
the Enacting Formula and the
Title stand part of the Bill."

The motion was adopted.

*Clauses 1, 2, 3, the Schedule, the
Enacting Formula and the Title were
added to the Bill.*

SHRI K. C. PANT : I move :

"That the Bill be passed."

MR. CHAIRMAN : The question is :

"That the Bill be passed."

The motion was adopted.

15.22 hrs.

APPROPRIATION (NO. 4) BILL, 1967
—contd.

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI K.
C. PANT) : On behalf of Shri Morarji
Desi, I beg to move† :

"That the Bill to provide for the
authorisation of appropriation of

moneys out of the Consolidated
Fund of India to meet the amount
spent on certain services during the
financial year ended on the 31st
day of March, 1965, in excess of the
amounts granted for those services
and for that year, be taken into
consideration."

MR. CHAIRMAN : The question is :

"That the Bill to provide for the
authorisation of appropriation of
moneys out of the Consolidated Fund
of India to meet the amount spent
on certain services during the fi-
nancial year ended on the 31st day
of March, 1965, in excess of the
amounts granted for those services
and for that year, be taken into
consideration."

The motion was adopted.

MR. CHAIRMAN : The question is :

"That clauses 1, 2, 3, the Schedule,
Enacting Formula and the Title
stand part of the Bill."

The motion was adopted.

*Clauses 1, 2, 3, the Schedule, the
Enacting Formula and the Title were
added to the Bill.*

SHRI K. C. PANT : I move :

"That the Bill be passed."

MR. CHAIRMAN : The question is :

"That the Bill be passed."

The motion was adopted.

15.23 hrs.

†DEMAND FOR SUPPLEMENTARY
GRANT (MANIPUR), 1967-68

MR. CHAIRMAN : The House will
now take up discussion and voting on
the Supplementary Demand for Grant
in respect of the Budget of the Union
Territory of Manipur for the year
1967-68. There are no cut motions.

Motion moved :

DEMAND No. 38—CAPITAL OUTLAY ON
FLOOD CONTROL

"That a supplementary sum not
exceeding Rs. 3,00,000 be granted to

†Moved with the recommendation of the President.